

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
Coastal Energen Pvt Ltd

**MAIN PETITION NUMBER** : IBA/757/2019

**(IA/MA) APPLICATION NUMBERS**

IA/2431(CHE)/2023; IA(IBC)/2345(CHE)/2023; IA(IBC)/61(CHE)/2024;  
IA(IBC)/719(CHE)/2024

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**ORDER**

Present: Shri. P.H. Arvindh Pandian, Ld. Sr. Counsel for the  
Managing/Promoter Director of the Corporate Debtor.  
Shri. Vijay Narayanan, Ld. Sr. Counsel along with Shri. T.  
Ravichandran and the RP Shri. Radhakrishnan Dharamarajan.  
Shri. SrinathSridevan, Ld. Sr. Counsel along with Shri. Sandeep  
Singhi for the Successful Resolution Applicant.  
Shri. Rahul Balaji, Ld. Counsel for one of the shareholders.  
Shri. Gopal Jain, Ld. Sr. Counsel along with Shri. Madhav V  
Kanoria for the CoC.  
Shri. S. Ravi, Ld. Sr. Counsel for one of the Suspended  
Directors.

Arguments advanced and concluded by Shri. Vijay Narayanan on behalf  
of the RP.

Arguments advanced by Shri. Rahul Balaji on behalf of one of the major  
shareholder on the settlement proposal submitted.

Shri. Srinath Sridevan, Ld. Sr Counsel representing the SRA submits that he may be permitted to supplement his arguments and the matter be listed for his arguments on 26.04.2024, date already fixed.

Shri. Gopal Jain, Ld. Sr Counsel appearing for the CoC submits that tomorrow Shri. Tushar Mehta Ld. SG who is also representing the CoC is not available due to his pre-occupation.

Other Counsels present today submit that they have not to argue further.

Ld. Sr Counsel Shri. Arvinth Pandian submits that he may be permitted to advance rejoinder arguments on settlement proposal.

At request, list the matter for further arguments on **26.04.2024 at 4.00 pm** and **29.04.2024 at 3.30 pm.**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)